GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA STARRED QUESTION NO. 486 TO BE ANSWERED ON 26.07.2019

Pollution Control

*486. SHRI NAMA NAGESWARA RAO

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether India is one of the top polluted areas of the world; and
- (b) if so, the details thereof and the action being taken by the Government to control pollution?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) & (b) A Statement is laid on the Table of the House.

STATEMENT REFEERED TO IN REPLY TO PARAS (a) & (b) OF THE LOK SABHA STARRED QUESTION NO. 486 FOR 26.07.2019 REGARDING "POLLUTION CONTROL" RAISED BYSHRI NAMA NAGESWARA RAO

(a) & (b) Pollution is a serious environmental concern in the country. Government is making all efforts for the mitigation of pollution in the country.

Continuous Ambient Air Quality Monitoring Stations (CAAQMS) data indicated general improvement in air quality of Delhi in 2018. The number of 'Good', 'Satisfactory', and 'Moderate' days has increased to 159 in 2018, as compared to 152 in 2017 and 106 in 2016, and the number of 'Poor', 'Very Poor' and 'Severe' days has reduced to 206, compared to 213 in 2017 and 246 in 2016. In Delhi, reduction in $PM_{2.5}$ levels in 2018 is 7.3% over 2017 and 14.8% over 2016. In Delhi, reduction in PM_{10} levels in 2018 is 8.6% over 2017 and 16.5% over 2016.

The Central Government has taken a number of regulatory measures for prevention, control and abatement of air pollution in the country.

Action Plans for Improvement of Air Quality in Delhi NCR:

- (i) Graded Response Action Plan (GRAP) was notified on January 12, 2017, for prevention, control and abatement of air pollution in Delhi and NCR. It identifies graded measures and implementing agencies for response to four AQI categories, namely, Moderate to Poor, Very Poor, Severe and Severe + or Emergency.
- (ii) The Central Government has notified a Comprehensive Action Plan (CAP) in 2018 identifying timelines and implementing agencies for actions identified for prevention, control and mitigation of air pollution in Delhi and NCR.

Action Plans for Improvement of Air Quality of Other Cities:

- (i) Ministry of Environment, Forest and Climate Change has launched National Clean Air Programme (NCAP) in January 2019 to tackle the problem of air pollution in a comprehensive manner with targets to achieve 20 to 30 % reduction in PM10 and PM2.5 concentrations by 2024 with 2017 as the base year. The overall objective is to augment and evolve effective ambient air quality monitoring network across the country besides ensuring comprehensive management plan for prevention, control and abatement of air pollution and enhancing public awareness and capacity building measures.
- (ii) 102 non-attainment cities have been identified based on ambient air quality data for the period 2011 2015 and WHO report 2014/2018. A total of 86 city specific action plans have been approved for ground implementation.

Monitoring

- Setting up of monitoring network for assessment of ambient air quality. Presently, ambient air quality is being monitored at 779 locations covering 339 cities in 29 states & 6 Union Territories across the country under National Air Quality Monitoring Programme (NAMP). Further, real time monitoring is taking place at 170 locations in 102 cities in 18 States/UTs.
- Notification of National Ambient Air Quality Standards.
- Launch of National Air Quality Index.
- Implementation of Air Quality Early Warning System for Delhi in October, 2018 in association with Ministry of Earth Sciences (MoES).

Transport

- Leapfrogging from BS-IV to BS-VI fuel standards since 1st April, 2018 in NCT of Delhi and from by 1st April, 2020 in the rest of the country.
- Introduction of cleaner / alternate fuels like gaseous fuel (CNG, LPG etc.), ethanol blending.
- Promotion of public transport and improvements in roads and building of more bridges to ease congestion on roads.
- Operationalisation of Eastern Peripheral Expressway & Western Peripheral Expressway to divert non-destined traffic from Delhi.
- Streamlining the issuance of Pollution Under Control Certificate.
- Environment Protection Charges (EPC) have been imposed on diesel vehicles with engine capacity of 2000cc and above in Delhi NCR.

Industry

- Badarpur thermal power plant has been closed from 15th October, 2018.
- Notification of stricter emission norms for power plants.
- All brick kilns have been shifted to zig-zag technology in Delhi and NCR.
- Installation of on-line continuous (24x7) monitoring devices all red category industries in Delhi and NCR.
- Revision of emission standards for industrial sectors from time to time.
- Ban on pet coke and furnace oil monitoring of use of pet coke in Lime Kilns/Cement Kilns and Calcium Carbide Industry in Delhi and NCR States.

Biomass and Solid Waste

- A new Central Sector Scheme on 'Promotion of Agricultural Mechanization for in-situ management of Crop Residue in the States of Punjab, Haryana, Uttar Pradesh and NCT of Delhi' for the period from 2018-19 and 2019-20 has been launched.
- Banning of burning of biomass/garbage.
- 3 Waste-to-Energy (W-t-E) plants are currently operational in Delhi with atotal capacity of 5100 Tonnes Per Day (TPD).
- Notifications of 6 waste management rules covering solid waste, plastic waste, e-waste, biomedical waste, C&D waste and hazardous wastes issued in 2016.

Dust

- Notifications regarding dust mitigation measures for construction and demolition activities.
- Number of mechanised road sweeping machines has been increased significantly and presently 60 machines are deployed for cleaning of roads in Delhi.

Public Outreach

- Ministry of Environment, Forest & Climate Change and Uttar Pradesh, Punjab, Haryana, Rajasthan and Delhi Governments launched Clean Air for Delhi Campaign from 10th 23rd Feb 2018 and to check air polluting activities pre and post Diwali, a special campaign called "Clean Air Campaign" during November 01, 2018 to November 10, 2018.
- Ministry is promoting peoples participation and awareness building among citizens for environmental conservation through Green Goods Deeds that focus on promotion of cycling,

- saving water and electricity, growing trees, proper maintenance of vehicles, following of lane discipline and reducing congestion on roads by car pooling etc.
- Development of mechanism for redressal of public complaints regarding air pollution issues in Delhi and NCR (through 'Sameer App', 'Emails'(aircomplaints.cpcb@gov.in) and 'Social Media Networks' (Facebook and Twitter) etc.

With regard to prevention and control of water pollution, several measures have been taken. These include-

- Directions have been issued under Section 5 of the Environment (Protection) Act, 1986 regarding 'Treatment and Utilization of Sewage for Restoration of Water Quality of River' to Municipal Corporations of 46 Metropolitan cities and 20 State Capitals.
- Directions have been issued under Section18 (1) (b) of the Water (Prevention and Control of Pollution) Act, 1974 to SPCBs/PCCs regarding treatment & utilization of sewage.
- The continuous water quality monitoring systems, Online Continuous Effluent Monitoring Systems (OCEMS), have been installed in industrial units in the country for getting real time information on the effluent quality to identify and take action against non-complying units.
- Setting up of monitoring network for assessment of water quality. 40% increase (2500 to 3500) in manual and 360% (10-46) increase in Real Time Water Quality Monitoring stations during the last five years.
- Stipulation of general discharge standards and industry specific effluent discharge standards under Environment (Protection) Rules, 1986 so as to prevent pollution of the water bodies.
- Indicative guidelines for restoration of water bodies issued as a guidance to the stakeholders for ensuring restoration/rejuvenation of water bodies.
- Promotion of cleaner production processes, installation of Common Effluent Treatment Plants for cluster of Small Scale Industrial units.
- Issuance of directions for implementation of Zero Liquid Discharge in certain categories of highly polluting industries.
